



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/2156/2025 FIXED	BIVASH DAS Versus UNION OF INDIA AND 2 OTHERS	MR. R P SARMAH MS. T SOM MS. U HAZARIKA	DY.S.G.I.
43	WP(C)/2190/2025 FIXED	SHRI KISHORI SHAH Versus THE UNION OF INDIA AND ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	DY.S.G.I.
44	WP(C)/2209/2025 B/O	KETTELA TEA CO PRIVATE LIMITED Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION	MR G SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	SC, ATEPFO
45	WP(C)/2222/2025 FIXED	M/S JANAK SAH HANDLOOM STALL AND ORS Versus THE UNION OF INDIA AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI MR.T YADAV	DY.S.G.I.
ADMISSION				
46	WP(C)/1932/2025 FIXED	NISHIKA ROADLINES PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED	MR. P N GOSWAMI MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, OIL
47	WP(C)/1934/2025 FIXED	SRIMANTA SANKARDEV AUTO WORLD PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED	MR. P N GOSWAMI MR. K P PATHAK MR BHARGAV DAS	SC, OIL
48	WP(C)/1936/2025 FIXED	NISHIKA ROADLINES PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED	MR. P N GOSWAMI MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, OIL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
57 WP(C)/1677/2025 B/O	ROLL NO. 5112002516 SANJIB NEWAR Versus THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I. SC, WPT AND BC
58 WP(C)/2091/2025 FIXED	RAJDIP NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM
59 WP(C)/2122/2025 FIXED	SMTI ANITA BALA MANDAL Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS	MR. A Z AHMED	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025

20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
16 WP(C)/1837/2025 FIXED, WITH LCR	MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 11 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
WITH I.A.(Civil)/968/2025 in WP(C)/1837/2025	MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 11 OTHERS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
17 WP(C)/2207/2025 B/O	KAMARDEEN OALADEJI OLADIMEJI Versus THE UNION OF INDIA AND ANR	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	GA, ASSAM DY.S.G.I.
ADMISSION			
18 WP(C)/2475/2017 FIXED, WITH LCR	THE STATE OF ASSAM and ANR. Versus FUL KHATUN	MR.B N SARMAGA, ASSAM MR.S C KOYAL(ASSTT. S.G.I.)	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR
19 WP(C)/7373/2018 FIXED, WITH LCR	SINTA MONI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC MR. D BARUAH MS. A VERMA SC, ECI SC, ECI ASSTT.S.G.I. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025

7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	Crl.Rev.P./132/2025 B/O	REOSIL BASUMATARY Versus RITA HARDWARE STORE AND ANR	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
	WITH I.A.(Crl.)/400/2025 in Crl.Rev.P./132/2025	REOSIL BASUMATARY Versus RITA HARDWARE STORE	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
ORDERS				
21	Crl.Pet./306/2025 B/O	MASUM AHMED Versus THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025

18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE MR. JUSTICE
S.K. MEDHI AND HONOURABLE MRS. JUSTICE MITALI THAKURIA.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDERS

17	I.A.(CrI.)/550/2024 B/O in CrI.A./293/2023	APURBA KALITA @ APU @ ANKUR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. M H BARBHUYAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
	WITH CrI.A./293/2023	APURBA KALITA @ APU @ ANKUR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. M H BARBHUYAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025

15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 A.M.]

THE SPECIAL DIVISION BENCH AND THE SINGLE BENCH OF
HONOURABLE MRS. JUSTICE MITALI THAKURIA WILL
SIT AFTER RISING OF THIS BENCH.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 CRL.A(J)/43/2021 4 Y 2 M 2 D : (AT 10:30 AM)	BIREN CH. DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025

22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
56 WP(C)/325/2025 B/O	DULAL CHANDRA MECH Versus THE UNION OF INDIA AND 2 ORS	MS M NIROLA MR. J D ROY	SC, GST DY.S.G.I.
57 WP(C)/2113/2025 B/O	SRI PULAK BHUYAN Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	GA, ASSAM
58 WP(C)/2157/2025 B/O	SHRI JOGESH CHANDRA BAROOWA Versus THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N R SURANA N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM SC, REVENUE
59 WP(C)/2220/2025 B/O	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
60 WP(C)/2221/2025 B/O	SRI SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
61 WP(C)/2223/2025 B/O	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
62 WP(C)/2225/2025 B/O	BINDU BHUSAN BANIK Versus UNION OF INDIA AND 2 ORS	MS M NIROLA	SC, GST DY.S.G.I.
63 WP(C)/2228/2025 B/O	SMTI SAROJ DEVI Versus THE STATE OF ASSAM AND ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
64 WP(C)/2229/2025 B/O	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC. REVENUE
65 WP(C)/2231/2025 B/O	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

ORDER (STAY VACATING)

66	I.A.(Civil)/1117/2025 FIXED in WP(C)/1587/2025	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	SC, CO OP
	WITH WP(C)/1587/2025	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. M U MAHMUD MR M SAHEWALLA MS G DUGAR MR S ISLAM MS K BHATTACHARYYA MS. D BORA MS. B CHETIA MS. F RAHMAN	SC, CO OP
ORDERS				
67	WP(C)/593/2023 FIXED	KANURAM BORO AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR P C GOSWAMI MR. P P DAS	GA, ASSAM MR B C TALUKDAR (r- 5,6,8,9) MR K TALUKDAR (r- 5,6,8,9) SC, REVENUE
68	WP(C)/1272/2025 FIXED	RAKIBUL HUSSAIN Versus THE HONORABLE SPEAKER, ASSAM LEGISLATIVE ASSEMBLY AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP	GA, ASSAM MR. A K BHUYAN (R-1,2,3) MS. B BHUYAN(R-1,2,3) MS. N CHOUDHURY(R- 1,2,3) MR. A KHOUND(R-1,2,3) MR A SHARMA(R-1,2,3) MR A TALUKDAR(R-1,2,3) MR J DAS(R-1,2,3) N.R. SHARMA(R-1,2,3) P BHOWMICK(R-1,2,3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025

26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
46 WP(C)/1808/2024	DR. SONU KUMAR Versus THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, HIGHER EDU MR. K GOGOI MRS S GOSWAMI(R-3,4)
47 WP(C)/1188/2025	ABINASH DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU SC, HIGHER EDU MR. K P PATHAK SC, U G C
MOTION			
48 WP(C)/1956/2025 FIXED	DR ABDUL MALIK AHMED Versus ASSAM AGRICULTURAL UNIVERSITY AND 5 ORS	MR. R MAZUMDAR A H AHMED	SC, AAU
ADMISSION			
49 WP(C)/3529/2024 B/O	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
50 WP(C)/2043/2025 BY SLIP	JAMIL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
BAIL HEARING			
51 AB/694/2025 WITH CASE RECORD (SCANNED COPY), FIXED	NUR SODAGAR @ GUDU MIAH Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
ORDERS			
52 I.A.(Civil)/1287/2025 FIXED in WP(C)/4911/2024 WITH WP(C)/4911/2024	NANKARAGAON H S SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.
53 I.A.(Civil)/1288/2025 FIXED in WP(C)/4913/2024	NANKARAGAON H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS ASHARIKANDI HS SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU. SC, SEC. EDU.

	WITH WP(C)/4913/2024	ASHARIKANDI HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU.
54	I.A.(Civil)/1289/2025 FIXED in WP(C)/4909/2024 WITH WP(C)/4909/2024	DEKACHANG ANCHALIK HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU.
55	I.A.(Civil)/1290/2025 FIXED in WP(C)/4910/2024 WITH WP(C)/4910/2024	DEKACHANG ANCHALIK HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS FATENGAPARA H S SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU. SC, AHSEC SC, SEC. EDU.
56	I.A.(Civil)/1291/2025 FIXED in WP(C)/4906/2024 WITH WP(C)/4906/2024	FATENGAPARA H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS RAIJHORA HS SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU. SC, AHSEC SC, SEC. EDU.
57	I.A.(Civil)/1292/2025 FIXED in WP(C)/4904/2024 WITH WP(C)/4904/2024	RAIJHORA HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS PIRADHARA MADRASSA H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS PIRADHARA MADRASSA H S SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AHSEC SC, SEC. EDU. SC, AHSEC SC, SEC. EDU. SC, AHSEC SC, SEC. EDU.

=====

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025

25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	CRP(IO)/153/2025 CAVT. NO.013020/25,N FIXED	RAMESH KUMAR AGARWAL Versus RAJENDRA PRASAD CHOUDHURY AND ORS	MR B SHARMA MR. M HASSAN	L K BORAH FOR CAVEATOR
51	Cont.Cas(C)/219/2025 FIXED	NARAYAN CHANDRA DEY Versus DEBASHSISH GHOSE	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
52	WITH FAO/49/2023	NARAYAN CHANDRA DEY Versus M/S D.S. REALTORS AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	MR. H SARMAH (R-1,2,3) MR S DUTTA (R-1,2,3) MR U.SARMAH (R-1,2,3)
	WITH I.A.(Civil)/2372/2023 in FAO/49/2023	NARAYAN CHANDRA DEY Versus M/S D.S REALTORS AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
FOR HEARING U/O XLI RULE II C.P.C.				
53	RSA/47/2025 CAVT. NO.029920/25,N FIXED	NEERA BRAHMA Versus JAYMATI ISLARY	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	MR. B J MUKHERJEE FOR CAVEATOR
	WITH I.A.(Civil)/1244/2025 in RSA/47/2025	NEERA BRAHMA Versus JAYMATI ISLARY	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	MR. B J MUKHERJEE FOR CAVEATOR
ORDERS				
54	I.A.(Civil)/1427/2023 FIXED in FAO/22/2023	PURABI RAJKHOWA AND 4 ORS. Versus LAKSHMI KALITA AND ANR.	MR. D DAS SR. ADV MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	
	WITH FAO/22/2023	PURABI RAJKHOWA AND 4 ORS. Versus LAKSHMI KALITA AND ANR.	MR. D DAS SR. ADV MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI

	WITH I.A.(Civil)/2516/2023 in FAO/22/2023	LAKSHMI KALITA AND ANR. Versus PURABI RAJKHOWA AND 4 ORS.	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI	MR. D DAS SR. ADV
	WITH I.A.(Civil)/2632/2023 in FAO/22/2023	LAKSHMI KALITA AND ANR. Versus PURABI RAJKHOWA AND 4 ORS.	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI	MS A DAS
55	RSA/189/2024 FIXED	BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS Versus NIRANJAN DAS AND 6 ORS	MR. B D GOSWAMI MR. R SARMA MR. J M GOGOI	
	WITH I.A.(Civil)/3151/2024 in RSA/189/2024	BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS Versus NIRANJAN DAS AND 6 ORS	MR. B D GOSWAMI MR. R SARMA MR. J M GOGOI	
56	I.A.(Civil)/1854/2024 WITH LCR, FIXED in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
	WITH RSA/162/2010	MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A-3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. J DEKA MS. A TALUKDAR MS. A TALUKDAR	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH I.A.(Civil)/1853/2024 in RSA/162/2010	ABUL SK, AND ORS Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MR. R CHOUDHURY
	WITH I.A.(Civil)/1855/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	WITH I.A.(Civil)/1856/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	WITH I.A.(Civil)/1857/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025

14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
21	Bail Appln./521/2025 WITH CASE RECORD (SCANNED COPY), FIXED	GULENUR ISLAM Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
ORDERS				
22	I.A.(CrI.)/277/2023 B/O in CrI.Rev.P./3389/2023	BAREKUDDIN @ BAREK ALI Versus JANU BEGUM	MR. J AHMED MS A HUSSAIN R BEGUM MR H RAHMAN MS. S ROY MR. R ISLAM	
	WITH CrI.Rev.P./3389/2023 (Filing Number)	BAREKUDDIN @ BAREK ALI Versus JANU BEGUM (A)	MR. J AHMED	
23	CrI.Pet./1274/2024 WITH LCR 2 FILES (SCANNED COPY), B/O	KAMAL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025

15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE MR. JUSTICE
S.K. MEDHI AND HER LADYSHIP.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
45 Bail Appln./1314/2025 B/O	REETAM SINGH Versus THE STATE OF ASSAM	MS. M DEV MS P DEB MS N DEB	PP, ASSAM
BAIL HEARING (BA)			
46 Bail Appln./776/2025 FIXED	ISHRAFUL ISLAM @ ISHRAFUL ALOM @ ASRAFIL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	MR. T DEURI, Amicus Curiae (R-2) PP, ASSAM
BAIL HEARING			
47 AB/177/2025 WITH OFFICE NOTE, FIXED	MD NASIR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
48 AB/493/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRANJAL GOGOI Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025

13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

52	MACApp./223/2019 (AT 2:00 PM)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MRS. HUNPAHI AHOM and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. B BARUAH (R1) MS. L YANGZOM (R1) MS. P BATHARI (R1)
----	--	--	---	---

WITH
[CO/37/2019](#)
in MACApp./223/2019

SMTI. HUNPAHI AHOM @ SUNPAHI AHOM Versus THE BHARATI AXA GENERAL INSURANCE CO. LTD.	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. R GOSWAMI
---	--	---------------

ADMISSION

53	CRP/95/2024 FIXED	BADAL ROY Versus SANJOY PAUL AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. D CHAKRABARTY (R1) MS D.CHAKRABARTY (R1)
----	--------------------------------------	--	--	---

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025

17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
21 WP(C)/3386/2019 BY SLIP	SANJEET PATEL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. P BHATTACHARYA MR. J K GOSWAMI MR. M BISWAS MR. A BHATTACHARYYA MR. A BORUA MR N Z CHOUDHURY MS M DAS MR N A MAZARBHUIYA MR D J BORO M ALI	SC, FOREST
22 Review.Pet./123/2024 BY SLIP	DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
ADMISSION			
23 WP(C)/2359/2018 FIXED	GANESH CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025

13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, RFA, RSA AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
48	Bail Appln./30/2025 WITH OFFICE NOTE, FIXED	FAIJUR RAHMAN Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
49	Bail Appln./540/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AMINUR ISLAM @ SUKUR @ SHAKUR MIYAN Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	MS. N KAKATI, STANDING COUNSEL, NCB PP, ASSAM
50	Bail Appln./668/2025 WITH OFFICE NOTE, FIXED	SALIM UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
51	Bail Appln./938/2025 FIXED	MD RAJIBUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
ORDERS				
52	I.A.(CrI.)/537/2020 AB 4412/2019(D/O), FIXED in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
53	I.A.(Civil)/775/2022 FIXED in RSA/1257/2022 WITH RSA/1257/2022 (Filing Number)	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. B	MR. S P ROY MS S DAS MR. S P ROY	MR. S BISWAS (R1,2) MS D DEVI (R1,2)

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025

7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025
25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,28th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	Crl.Rev.P./497/2024 FIXED	BIKRAM CHETRI Versus POONAM CHETRI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	MR A TEWARI MRS R KAKATI MS. M PATHAK J KOTOKY MR. A CHETIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
7)	MR. P SARMA	07-04-2025	To	04-05-2025
8)	S. K. GUPTA	11-04-2025	To	04-05-2025
9)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
10)	MS. N M DEKA	05-04-2025	To	19-12-2025
11)	MR D K DAS	21-04-2025	To	02-05-2025
12)	MR. O P BHATI	11-04-2025	To	03-05-2025
13)	MR B PATHAK	21-04-2025	To	01-05-2025
14)	R C SANCHATI	21-04-2025	To	05-05-2025
15)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
16)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
17)	MR J CHOPRA	30-04-2025	To	04-05-2025
18)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
19)	MR. A K JAIN	22-04-2025	To	30-04-2025
20)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
21)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
22)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
23)	MR. L C DEY	24-04-2025	To	15-05-2025
24)	MS. S G BARUAH	23-04-2025	To	02-05-2025

25)	MR. P A AHMED	22-04-2025	To	03-05-2025
26)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
27)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
28)	MS. R VERMA	28-04-2025	To	07-05-2025
29)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
30)	MR. S CHETIA	28-04-2025	To	01-05-2025
31)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
32)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
33)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
34)	J SHARMA	25-04-2025	To	03-05-2025
35)	MR B P BORAH	28-04-2025	To	28-04-2025
36)	MR M Z AHMED	28-04-2025	To	29-04-2025
37)	MS B DUTTA	28-04-2025	To	29-04-2025
38)	MR. A M DUTTA	28-04-2025	To	29-04-2025
39)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
40)	MR. P MAHANTA	28-04-2025	To	29-04-2025